NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 28/14	TP 60/16	Hearing	397-398	Tabassum Modo Vs. Edumedia India Pvt. Ltd. & 4 Ors.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

2 Shristi Widge Petitioner

500 60/16 8197998286

2 P. Navayena

Repurdul-

Counsel for petitioner is present. Counsel for R-1 is present. He reported that he would file vakalat for other respondents also on the next hearing date.

Both the counsels reported that the matter is under talks of compromise between the parties and requested further time to report settlement. i_{μ} any

Time granted till 31.05.2017.

MEMBER (J) 1573

MEMBER (T)